

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/18/2019 IN ORIGINAL APPLICATION
NO.170/00278/2017**

DATED THIS THE 26th DAY OF MARCH, 2019

HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER

HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

K.Ranganna
Aged 75 years
S/o.K.R.Vasudeva Rao
Retired SSPOs, Dharwad
Residing near Machadeva Hostel
Opp: 'Ashirvad', 1st Main Road
Siddaganga Extension
Tumakuru-572102.

...Petitioner

(By Advocate Sri B.Venkateshan)

Vs.

1. Shri Rajendra Kumar
The Postmaster General
South Karnataka Region
Bangalore-560001.

2. Shri Venkataramanaswamy
Superintendent of Post Offices
Tumakuru Division
Tumakuru-572102.

...Respondents

O R D E R (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.)

Shri B.Venkateshan produced an order No.SK/LC/2-27/17 dtd.27.02.2019

which we quote:

Office of the Postmaster General, South Karnataka Region, Bengaluru-560001 w/e

*TO:
The CPMG[LC]
Karnataka Circle
Bengaluru – 560001.*

Letter No.SK/LC/2-27/17 dtd at Bangalore 560001, the 27-02-2019

Sub: Implementation of order dated 24.08.2018 of Hon'ble Tribunal in OA.No.278/2017 filed by Sri K.Ranganna-reg.

Ref: CO letter no.LC/2-74/2017 dated 04.02.2019

This is in continuation to this office letter of even no. dated 19.02.2019 in c/w above subject. It is to inform that an amount to the tune of Rs.1,44,095/- (Rupees One Lakh forty four thousand and ninety five only) towards Coronary Artery Bypass Surgery of the applicant, has been credited the Applicant's PO SB account no.3322934954 on 16.02.2019 at Tumakuru HO. The order dated 24.08.2018 of Hon'ble CAT in OA.No.278/2017 has been implemented. This is for kind information please.

*Sd/
Asst Director(Staff)
For Postmaster General
S.K.Region, Bangalore 560001*

2. He submits that the order has been complied with. Therefore, the CP is dismissed. Notices are discharged. No costs.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ps/

Annexures referred to by the petitioner in CP.No.18/2019(OA.278/2017)

Annexure-C1: Orders dt.24.8.2018 of CAT Bangalore

Annexure-C2: Petitioner's representation dt.24.9.2018

Annexure-C3: Petitioner's reminder dtd.13.12.2018.45300/2016

Annexure-C4: Copy of order dtd.22.3.2016 in OA.No.229/2014
